

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH  
NEW DELHI.

OA No. 1599/92

New Delhi this the 16th day of July, 1997.

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Padam Singh  
s/o Shri Tara Chand  
working as JE (Civil)  
R/O D-74/1, Amar Colony,  
East Gokul Puri,  
Delhi-94

Shri Mool Chand  
s/o Shri Pool Singh  
working as JE (Civil)  
R/O Flat No.2, CPWD Enquiry Office,  
Kidwai Nagar, (East) New Delhi.

... Applicants

(None for the applicants)

Vs.

1. Director General of Works,  
CPWD, Nirman Bhawan, New Delhi.
2. M/o Urban Development, Govt. of India  
Nirman Bhawan, New Delhi  
Through Secretary.
3. Department of Personnel & Training  
M/o Personnel, Public Grievances and Pension  
Govt. of India, North Block, New Delhi  
Through Secretary.
4. Commissioner for Scheduled Castes and  
Scheduled Tribes, R.K.Puram, New Delhi.
5. Shri Raj Singh Naulakha  
C/o Shri G.K. Aggarwal, Advocate,  
G-82, Ashok Vihar-I Delhi.

... Respondents

(By Advocate Shri K.R. Sachdeva for the  
official respondents)

(By Advocate Shri G.K. Aggarwal, for the  
private respondents)

ORDER (DRAFT)

(Hon'ble Shri S.R. Adige, Member (A))

None for the applicants, even on the second call.

We note that this case has come up on 16.7.97, and  
even on that date none had appeared for the applicants.

Shri K.R. Sachdeva, counsel for the official respondents  
and Shri Aggarwal for the private respondents appeared.

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In the absence of applicants either in person or through counsel, it appears that the applicants are not interested in pursuing the case.

Under the circumstances, this OA is dismissed for default and non prosecution.

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)  
Member (J)

R. Adige  
(S. R. Adige)  
Member (A)

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